

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 136 OF 2018 & IA NO. 625 2018 &
APPEAL NO. 150 OF 2018 & IA NO. 674 OF 2018**

Dated : 10th September, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 136 OF 2018 & IA NO. 625 2018

In the matter of:

Viraj Profiles Limited

....

Appellant(s)

Vs.

Maharashtra State Electricity Distribution co. Ltd. & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent(s)

:

Mr. Ashish Singh
Mr. Amit Bute for R-1

Mr. Anand K. Ganesan
Mr. Ashwini Ramanathan for R-2

Ms. Deepa Chawan
Mr. Malcolm Desai for R-4/Tata Power

APPEAL NO. 150 OF 2018 & IA NO. 674 OF 2018

In the matter of:

Lupin Limited

....

Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Ms. Dipali Seth

Counsel for the Respondent(s)

:

Mr. Ashish Singh
Mr. Amit Bute for R-2

Mr. Anand K. Ganesan
Mr. Ashwini Ramanathan for R-3

Mr. Malcolm Desai for R-5/Tata Power

ORDER**Admit.**

List these matters along with Appeal No. 106 of 2018 with IAs for hearing on **31.10.2018**, as requested by learned counsels appearing for Appellant and the Respondents.

Interim Order dated 31.07.2018 of this Tribunal will continue till 06.11.2018.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member